

Repatriation of assets of Repatriater from Burma

1418. SHRI SEZHIYAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state that the progress made to repatriate the assets left by the repatriates from Burma in that country ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : The matter is under consideration on a government-to-government basis. It was discussed during the Prime Minister's recent visit to Rangoon. The Burmese Government have promised to look into the matter sympathetically and expeditiously.

Shifting of Mountaineering Units

1419. SHRI S. K. TAPURIAH : Will the Minister of DEFENCE be pleased to state :

(a) whether there is a plan to shift some mountaineering units to Gurgaon (Haryana) in the near future; and

(b) if so, when and expenditure involved ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) and (b). The Ministry of Defence deal with Mountaineering Institutes at Darjeeling and Uttar Kashi. There is no plan to shift either of them.

Trade agreement with Israel

1420. SHRI M. L. SONDHI :
SHRI SHRI CHAND GOYAL :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether India and Israel have signed any trade agreement;

(b) whether Government have taken any steps for promoting trade between India and Israel;

(c) the quantum of trade between the two countries during the last three years; and

(d) whether the quantum is likely to increase and if so, in what respects ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) No, Sir.

(b) Private parties in India are allowed to trade freely with Israel and no restrictions are placed by Government in this regard,

(c) The quantum of trade between the two countries during the last 3 years is given below :

(Rs. lakhs)		
Year	Imports from Israel	Exports to Israel
1966-67	20	7
1967-68	7	11
1968-69	15	29

(d) It will depend on the efforts of parties engaged in the trade with Israel.

कच्छ पंचाट

1421. श्री शिवकुमार शास्त्री :
श्री यशदत्त शर्मा :
श्री हरदयाल देवगुण :
श्री जय सिंह :
श्री कंबर लाल गुप्त :
श्री मीठालाल मीना :
श्री बलराज मधोक :
श्री यशवन्त सिंह कुशवाह :
श्री प्रकाशवीर शास्त्री :
श्री भोगेन्द्र झा :
श्री बे० कृ० दासबोधरी
श्री अटल बिहारी वाजपेयी :
श्री जगन्नाथ राव जोशी :
श्री सूरज भान :
श्री बृजभूषण लाल :
श्री रणजीत सिंह :

श्री राम गोपाल शालवाले :

(घ) जी नहीं ।

श्री जुगल मंडल :

(ङ) प्रश्न नहीं उठता ।

श्री सु० कु० तापड़िया :

श्री तुलसीदास बासप्पा :

श्री बेणी शंकर शर्मा :

श्री अब्दुल गनी दार :

श्री चेंगलराया नायडू :

श्री बिश्व नाथ पाण्डेय :

Regional Research Laboratory at Jorhat

1422. SHRI K. M. MADHUKAR :
Will the Minister of FOREIGN TRADE
AND SUPPLY be pleased to state :

(a) whether the Regional Research Laboratory at Jorhat has developed Commercial processes for the extraction of caffeine from tea waste and Coffee; and

(b) if so, whether Government propose to set up a plant to produce caffeine from tea-waste and Coffee by using the new process developed by the Jorhat Laboratory ?

THE DEPUTY MINISTER IN THE
MINISTRY OF FOREIGN TRADE AND
SUPPLY (SHRI CHOWDHARY RAM
SEWAK) : (a) Yes, Sir.

(b) No, Sir. The process developed by the Regional Laboratory, Jorhat has, however, been released to two firms viz. (i) M/s. Assam Pharma, Gauhati and (ii) Shri Sucha Singh Siliguri. Neither of the said firms has started commercial production as yet.

Employment in Tea Industry

1423. SHRI MAHANT DIGVIJAI
NATH :
SHRI RAGHUVIR SINGH
SHASTRI :
SHRI N. R. LASKAR :

Will the Minister of FOREIGN TRADE
AND SUPPLY be pleased to state :

(a) whether it is a fact that there has been a steep fall in the employment in the tea industry in the country;

(b) if so, whether it is also a fact that this fall is due to the rationalisation measures adopted by the tea plantation;

(c) whether Government have appointed a Commission to find out the causes of the fall in employment; and

क्या बंबेशिक-कार्य मंत्री यह बताने की
कृपा करेंगे कि :

(क) क्या यह सच है कि कच्छ के रन में
सीमांकन कार्य पूरा हो गया है ;

(ख) क्या यह भी सच है कि यह कार्य
निर्धारित समय से पूर्व ही पूरा हो गया है ;

(ग) यदि हां, तो इसका पूरा ब्यौरा क्या
है और सीमा पर कुल कितने स्तम्भ लगाए गये
हैं, पाकिस्तान को कुल कितना क्षेत्र दिया
जायेगा और यह क्षेत्र किस तारीख को पाकि-
स्तान को विधिवत सौंप दिया जायेगा ;

(घ) क्या यह भी सच है कि इस सीमांकन
के फलस्वरूप कच्छ पंचाट के अनुसार दिये जाने
वाले क्षेत्र से कुछ अधिक क्षेत्र पाकिस्तान को
चला गया है ; और

(ङ) यदि हां, तो इसके कारण क्या हैं ?

बंबेशिक-कार्य मंत्रालय में उप-मंत्री (श्री
सुरेन्द्र पाल सिंह) : (क) और (ख). कच्छ
न्यायाधिकरण द्वारा पंच निर्मित सीमा का
रेखांकन निर्धारित समय पर पूरा हो गया है ।

(ग) 408 किलोमीटर की दूरी में कुल 847
सीमा स्तम्भ खड़े किये जा चुके हैं । जमीन का
वह क्षेत्र जो पाकिस्तान में चला गया, करीब
320 वर्गमील है । दोनों देशों के कर्मचारीगण
अपने-अपने सीमा क्षेत्र में 5/6 जुलाई, 1969
की अर्द्धरात्रि में गए ।